

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.02/(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES: M/s. Jeroo Nariman & Anr.

V/s.
M/s. Dairy Land Plantations (I) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Yohann Lunathwala i/g JSA	Associate	

ORDER

C.P. No. 02/397, 398/CLB/MB/2013

Ld. Counsel for Petitioners' side present. Respondents' side is absent.

At the request of the Petitioners' side, keep this matter for filing of
Vakalatnama. List this matter for hearing on 20th December, 2016.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Dated: 05.12.2016

sd/-
V. NALLASENAPATHY
Member (Technical)